

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU

[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.12

I. A No. 73/2021

I.A No.43 & 253/2024 in

CP (IB) No.198/BB/2020

IN THE MATTER OF:

M/s. Vinay Bangalore Srinivas Murthy ... Petitioner
Vs
M/s. Antal Infotech Private Limited ... Respondent

Order under Section 10 of the I & B Code, 2016

Order delivered on: 17.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant in I.A No.253/2023 : Shri B.V Vidyulatha
For Applicant in I.A No.73/2021 : Shri Ashok
For Liquidator : Shri Ganesh Pai

ORDER

I.A. No.73/2021

1. Heard the Learned counsel for the Applicant.
2. List on **10.06.2024**.

I.A. No.43/2024

1. This application is filed by the Applicant to take on record the 10th Progress Report for the quarters 01st October 2023 to 31st December 2023.
2. Heard the Learned counsel for the Applicant.
3. In view of the above, the report is taken on record. Accordingly, **I.A No.43/2024** is disposed of.

:1:

I.A. No.253/2024

1. Heard the Learned counsel for the Applicant.
2. All the parties are directed to complete their respective part of the pleadings/ reply/rejoinder if any, before the next date of hearing. List on **10.06.2024**

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
K. BISWAL
MEMBER (JUDICIAL)**

Gayathri